

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/ 1218/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Selina Begum,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 23<sup>rd</sup> February, 2018.

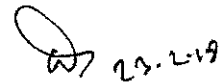
Sub: **Casual Leave and headquarter leave permission.**

Ref:- Your letter No. DJNB/424, dated 21.02.2018.

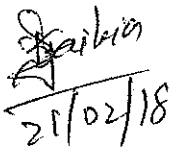
Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 23.02.2018 along with permission to leave headquarter from the evening of 22.02.2018 till the morning of 26.02.2018 and permission to attend the inaugural function of the Judicial Academy, Assam at Amingaon on 24.02.2018 has been granted/~~rejected~~.

Yours faithfully,

 23.2.18

**JOINT REGISTRAR (VIGILANCE)**

  
21/02/18